


NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


PETITION NUMBER : CP/4/2016  
NAME OF THE PETITIONER(S) : YSP PAULRAJ  
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	H. KARTHIK SEKHARI N.P. VIJAY KUMAR	Counsel for Petitioner	
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2. K. Ramesh  
 Ms. Kamalingam Associate Counsel for R,  
 R4, R5  
 By E. OMPRAKASH, Senior Counsel.



3.	J. SARAVANAN N. DHATCHAYAN.	Counsel for R2, 3 + 6	
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ORDER

Heard the arguments of both the parties in CA 7/2017. Order is reserved.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)